

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3781
ANSWERED ON:17.08.2010
IMPORT OF PALM OIL
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the palm oil for domestic consumption in the country is imported from Indonesia; and
- (b) if so, the quantity and the value of the palm oil imported during the last two years and in the current year alongwith the names of the agencies appointed for import?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Palm oil for domestic consumption in the country is imported from various countries including Indonesia.
- (b): As reported by DGCIS, quantity and the value of the palm oil and its fractions imported during last two years are as given below:-

| Year (April to March) | Quantity in lakh tons | Value (Rupees in crores) |
|--------------------------|-----------------------|---------------------------|
| 2008-09 | 55.49 | 11864.59 |
| 2009-10 | 61.02 | 19112.43 |

Import data for the current year (2010-2011) are yet to be released by DGCIS.

The import of palm oil is under Open General Licence. Any agency or industry dealing in edible oils can import the palm oil. However, under the current Government Scheme of distribution of subsidized edible oils, Central PSU's, viz. PEC, STC, MMTC, NAFED and NCCF have been appointed for import and supply of edible oils to States/UTs.